बातों की तरफ सरकार का श्यान जाना चाहिए या । इसके ग्रनावः कि हमारे देश में यह भी सवाल है 33 प्रतिशत नियमानुसार होने वंगल लेकिन हिन्दुस्तान मे केवल सरकारी मांकडों के हिसाब से हैं। लेकिन सचम्ब विभाग ग्रोर पर्यावरण विभाग यही कहते हैं कि केवल मात्र जंगलों का स्थिति ग्रावरण ७ प्रतिशत 흉 यह पूरे देश के पर्यावरण को सारे इको सिस्टम को चेन्ज कर देगा । भाप देख रही हैं कि वारिस चरित्र है, फसलें समय पर नहीं हैं और दूसरे इकोलोजिकल चेन्जज भी हो रहे हैं । इस नर्मदा सागर योजना से बाद में फुलोरा ग्रीर फौना में भी चेन्ज होगा। इको इम्बेलेन्स भ्रोर वाटर लोगिंग होगा श्रीर एरिया में जो सेलीनेशन की जांच होनी चाहिए थी वह भी नहीं की गई । जब यह प्लाम भाषा था तो 1980 में इसकी कास्ट 6406 करोड़ थो और श्रव यह 11,165 करोड की हो गई भौर भागे श्रीर भी बढेगी। मैं भाषके गाध्यम से यह कहना हूं कि सरकार इन सभी बातों पर देकर नर्मदा सागर श्रौर सरदार सागर परियोजनाओं पर पुनविचार करें ग्रीर क्सियापितों को फिर से बसाने ग्रीर फोरेस्टेशन की समस्यान्नों के मम्मीर रूप से विचार करे।

1 P. M.

Criticism of R.A.W. by Tamil Nadu Chief Minister

THE DEPUTY CHAIRMAN; Shri V. Narayanasamy.

SHRI NARAYANASAMY (Pondicherry): Madam Deputy Chairman, I thank you for giving me this opportunity to raise an issue of great importance about the RAW which is an international intelligence organisation working for the country and they have been doing a very good job and furnishing information to the Government of India for the unity

and integrity of this nation. Madam, it is quite unfortunate that the political personalities and the leader of a particular political party in Tamil Nadu criticised the activities of RAW and termed them as giving false information to the Government of India about the LTTE militants. They have been telling that LTTE militants have been ruling the southern coastal Tamil Nadu and that particular political party which is ruling Tamil Nadu is supporting the activists. Madam, it is a matter of great shame on the part of our Indian Government that the political leader is trying to tarnish the image of the intelligence organisation of this country and the same is condemnable. Madam, I was happy when the matter was confronted with the Prime Minister. He said in categorical terms that it is unjusitfied, that the' Chief Minister Shri Karuna-nidhi's criticism of RAW was not proper... (Interruptions)... To make charges in public about an intelligence agency is unjustified. ... (In-terruptions) ... The criticism is unjustified. Madam, it is not only about that agency, but they went to the extent of even accusing the IPKF, connecting it with RAW. They said that **IPKF**

was committing genocide in Sri Lanka. Madam, with great pain I would like to say that a true nationalist who has respect for this country, who supports the unity and integrity of this country will not say that IPKF is committing genocide,, ... (Interruptions) ...

SHRI T. R. BALU (Tamil Nadu): Madam, this is not proper. ... (Inter. *ruptions*)... This is not correct. ... (*Interruptions*')....

SHRI V. NARAYANASAMY: I am telling about the character(Interruptions)... I am telling about the character of persons who are holding high office. ... (Interruptions)...

AN HON. MEMBER: Madam, it is to criticise a political party and it is not within the parameters... (Intemip. *tiorts*)...

SHRI V. NARAYANASAMY: Madam, it was unfortunate ... (Interruptions) ... It was unfortunate ... (interruptions) ..

THE DEPUTY CHAIRMAN: Who is raising a Special Mention?

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra): Madam, he is raising a Special Mention ... {Interruptions) ... They can speak at their turns. ... (Interruptions,)...

SHRI KAMAL MORARKA (Rajasthan): He is not raising a Special Mention. He is starting a dispute about the Tamil Nadu Government. ... (Interruptions) ...

THE DEPUTY' CHAIRMAN: Just a minute. (Interruptions) ... have patience. (Interruptions)... please ... take your seat. A Special Mention has been granted by the Chairman oa RAW and I would request the hon. Member to confine himself to the RAW only and about IPKF, there is no doubt as to what sacrifices they have made. Nobody is disputing it. So, let us not talk about it. You talk about what you have asked for. That is better. ... (Interruptions) ... Just minute. ... (Interruptions)... Spe cial Mentions have been made in this They are made every day, many Special Mentions. Some vernments or the other are being cri ticised by right or left or the front. Now don't be that sensitive about it. If you feel that he had made some" mistake, you can ask for your clari fication and a Special Mention and if the Chairman permits I will allow you. But if in this way everybody says, "you don't mention this name, that Government, that person etc.," nothing will go on record then. So it applies to everybody. If they object, they are wrong; if you object, you are wrong, but I .would see that no thing which is beyond the purview of this Parliament is ever spoken by the Members. That I can gurantee you. ... (Interruptions) _

SHRI V. NARAYANASAMY: Ma-dam the reference to RAW which was made by the Chief Minister of Tamil Nadu is condemnable. ..., (Interruptions) ... I am coming to it. ... (Interruptions)... I am completing it, Madam. It is condemnable. ... (Interruptions) ... My solution of it is ••• (Interruptions) ... -. It is condemnable. ... (Interruptions,...

THE DEPUTY CHAIRMAN; He is giving a solution to you. You consider it. ... (Interruptions) ...

SHRI KAMAL MORARKA: We know about the RAW. We know that the most infamous organisation in this country is RAW. ., . (Interruptions) ...

SHRI V. NARAYANASAMY: Are you in the Janata Dal? Your Prime Minister has all the praise for RAW and you are accusing it. ... (Interruptions) ... You are in the Janata Dal and you are contradicting your own Prime Minister. ... (Interruptions) . . . Your Prime Minister has said that RAW. ... (Interruptions)

SHRI T. A. MOHAMMED SAQHY (Tamil Nadu): Which paper you are referring to? ... (*Interruptions*) ... Which statement you are referring to? ... (*Interruptions*) ...

SHRI V. NARAYANASAMY: This has been stated by the Chief Minister of Tamil Nadu.... (Interruptions)

SHRI T. A. MOHAMMED SAQHY: Where has the Chief Minister of Tamil Nadu said so? ... (*Interruptions*). Which paper are you referring to? . .. (Interruptions) ...

SHRI V. NARAYANASAMY: I will quote it if you want ... (Interruptions) ... Madam, I will complete it in half a sentence . .. (Interruptions) ... Madam, this is on record because the Chief Minister of Tamil Nadu has said it. ... (Interruptions)... In the Tamil Nadu Assembly and it was reported and the Prime Minister has

Chief condemned the Ministers state (Interruptions) There ment fore, Madam, I want the Central Go take action immediately vernment to against the Chief Minister of Tamil | Nadu for tarnishing the image of our RAW ... (Interruptions) ...

Special

SHRI H. HANUMANTHAPPA (Karnataka): Madam, 1 am really sorry over the state of our DMK friends ... (Interruptions)... Being with tht National Front Government, they are in a fix now ... (Inerrup-tions)... I am really sorry for th«na. ... (Interruptions)...

SHRI T. R, BALU: We know about you. You need not ,say anything. . . . (Interruptions) ...

SHRI H. HANUMANTHAPPA: Mr. Balu, I am holding the floor now . . . (Interruptions)., . The Minister's statement has been contradicted by the Prime Minister . . (Interruptions) ... You are all confused now ... (Interruptions)...

THE DEPUTY CHAIRMAN: Yes, Mr. Bhandare.

डा. ग्रें बरार ग्रहमद खान (राज-स्थान): मैं इस स्पेशल मेंशन से एसोसि-येट करता हूं ग्रौर जो माननीय सदस्य नं कहा है, उसके साथ भी एस्सोसियेट करता हं।

Attempt by some U.S. Congressmen to raise the issue of alleged human rights violation in India in the U.S. House of representatives

SHRI MURLIDHAR CHANDRA-KANT BHANDARE (Maharashtra): Madam, I am really grateful to you for giving me this opportunity to raise a very important question about the discussion of the human rights situation in India by the Congressmen in .the US House of Representatives.

Madam, the recent reports show the revival of the attempts of some of the honourable Members of the US House of Representatives to raise the issue of human rights in India, particularly their alleged violations

Kashmir and Punjab. But it is gratifying to note that the US House of Representatives has, in the collective wisdom, not approved of such attacks in the past and denied action on the basis of such unmerited criticism.

Mentions

India is a pluralistic and free and open society, pledged to democracy, rooted in the Rule of Law. She has a proud human rights record. While democracy has perished elsewhere, it is surviving and flourishing in India. India stands out as a beacon to the other nations for charting out their course towards a free and democratic society. Our Constitution gurantees all basic human rights and fundamental freedoms. The Constitution particularly gurantees freedom of conscience and freedom of religion which includes the freedom to propagate religion. Human rights in India are secure and are enforced by the effective organs of the State such as an independent and impartial judiciary with the Supreme Court at its apex, a strong democratically elected Legis. lature, a responsive Executive, with the Press toeing very vocal and active. Non-governmental organizations also, i mean, voluntary agencies, are very active in the field of human rights. So far as Kashmir is concerned, there are several problems. The first and foremost of unity and integrity of the country. The USA fought a civil war to maintain their unity and integrity. Sovereignty and integrity of our nation are non-negotiable. The second one is of such fundamentalism. No State has found a solution dealing with terrorism within the framework of ordinary law. Extraordinary situations require ex-traordinary remedies, but none has been adopted in India which does not satisfy the test of proportionality. Those who talk of the alleged viola-tions of fundamental and basic human rights in India, are turning a Nelson's blind eye to the encouragement given by Pakistan by training the terrorists, arming them with sophisticated weapons and funding them. Not one word